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Andhra Pradesh (Andhra Area) Drugs (Control) Repeal Act, 1986

11 of 1986

[24 April 1986]

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An Act to Repeal the Andhra Pradesh (Andhra Area) Drugs (Control) Act, 1949. Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Thirty-seventh Year of the Republic of India as follows: - * Received the assent of the Governor on the 24th April, 1986. For Statement of Objects and Reasons, please see the Andhra Pradesh Gazette, Part IV-A, Extraordinary, dated the 19th August, 1985, at page 2.

1. Short Titles :-

This Act may be called the Andhra Pradesh (Andhra Area) Drugs (Control) Repeal Act, 1986.

2. Repeal Of Act Xxx Of 1949 :-

The Andhra Pradesh (Andhra Area) Drugs (Control) Act, 1949, is hereby repealed.